

CORRIGENDUM TO FORM G**(Invitation for Expression of Interest for Privilege Healthcare Services Private Limited Under CIRP)
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

With reference to the Form G dated 21.04.2025, issued in accordance with Insolvency and Bankruptcy Code, 2016 and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, and published in the newspapers on 21.04.2025, the Committee of Creditors of Privilege Healthcare Services Private Limited Under CIRP has decided to extend the last date for receipt of Expression of Interest from 13.05.2025 to 23.05.2025.

In view of the same, further submission of Expression of Interest by the prospective resolution applicants should be submitted to the Resolution Professional in accordance with the amended invitation for expression of interest which stands amended and restated as under:

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Privilege Healthcare Services Private Limited CIN: U85100MH2009PTC196802 PAN: AACCH3077M
2.	Address of the registered office	Office No.1,2 & 3, 3rd Floor, Dreams Mall LBS Marg, Bhandup, Mumbai City, Mumbai, Maharashtra, India, 400078
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	The majority of the asset are located at Dreams Mall, Bhandup (W) Mumbai and The Mall, Malad (W).
5.	Installed capacity of main products/ services	The Corporate Debtor was involved in providing health care related services. However, the Corporate Debtor is not operational since 2021.
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL (As per the information provided by the management)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants from cirp.privilegehealthcare@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants from cirp.privilegehealthcare@gmail.com
10.	Last date for receipt of expression of interest (revised dates)	23/05/2025
11.	Date of issue of provisional list of prospective resolution applicants (revised dates)	27/05/2025
12.	Last date for submission of objections to provisional list (revised dates)	01/06/2025
13.	Date of issue of final list of prospective resolution applicants (revised dates)	03/06/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants (revised dates)	05/06/2025
15.	Last date for submission of resolution plans (revised dates)	05/07/2025
16.	Process email id to submit Expression of Interest	cirp.privilegehealthcare@gmail.com

CA IP Shreyansh Jain**Resolution Professional****Privilege Healthcare Services Private Limited****Reg No. IBBI/IPA-001/IP-P-01683/2019 -2020/12727****Validity for Authorisation of Assignment: June 30, 2025****Correspondence Address:** Finvin Turnaround and Restructuring Private Limited situated at 605, 6th Floor, Sunteck Crest, Mukund Nagar Road, Andheri (E), Mumbai, MH - 400059.**Process Specific Email Id for correspondence:** cirp.privilegehealthcare@gmail.com

Date: 11.05.2025

Place: Jodhpur

